

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi - 110 011.

Policy Circular No. 97(RE-08)/2004-2009

Dated 8th July, 2009

To
All Licensing Authorities;
All Commissioners of Customs;

Sub : Import of waste paper

Attention is invited to Policy Circular No.78(RE-08/2004-09) dated 1.4.2009 on the subject mentioned above. As per this Circular, the arrangement notified for import of waste paper was to continue in operation for a period of 3 months from 1.4.2009.

2. In view of representations received from trade and industry and the fact that Technical Review Committee in Ministry of Environment & Forests is re-examining the import policy of waste paper, it has been decided to extend the validity of Policy Circular No.78 dated 1.4.2009 for a period of three months from 1.7.2009.

3. This issues with the approval of Competent Authority.

Sd/-
(O. P. Hisaria)
Joint Director General of Foreign Trade

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